

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**


AT1 ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.


PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA635/16	281/17	Admission	391-394	Propcare Real Estate Management Pvt Ltd

SL.NO.	NAME (IN CAPITAL)	DESIGNATION
	&	
	PHONE NUMBER	REPRESENTATION BY WHOM
		(Petitioner _____ Respondent)
		SIGNATURE

None appeared for Petitioner. List it on 24.03.2017.

  
MEMBER (J)

  
MEMBER (T)